

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).2575-  
2576/2010

RAJESHWARI & ORS. Petitioner(s)

VERSUS

ORIENTAL INSURANCE CO. LTD & ANR. Respondent(s)

(With appln(s) for c/delay in filing SLP

Date: 04/01/2011 These Petitions were called on for hearing  
today.

For Petitioner(s) Mr. Prashant Chaudhary,Adv.  
Mr.Ravi Kishore,adv.

For Respondent(s) Ms. Abha R. Sharma,Adv.  
Ms. Manjeet Chawla ,Adv

UPON hearing counsel the Court made the following  
O R D E R

Service is complete. Respondent No. 1 has not filed  
counter affidavit in spite of last opportunity granted.  
Hence, place the matter before the Hon'ble Court as per  
rules.

(Sunil Thomas)  
Registrar